

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.09.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	Bhuvan Arora-R1 Surbhi Gupta-R2 Arun Chadha-R2
2.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	Kamil Khan Anurag Bhatt Lokesh Pathak
3.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr. With	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala-R2
4.	Comp. App. (AT) (Ins) No. 1027 of 2022	Sandeep Kasare Vs. Rajesh Jhunjhunwala & Anr.	Rahul Arya	Shashank Agrawal Aadil Khan-R1 Satendra K. Rai-R2
5.	Comp. App. (AT) (Ins) No. 682 of 2022	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Resolution Professional of Manthan Broadband Services Pvt. Ltd. & Ors.	Sharath Sampath	Rahul Auddy Kuldeep Verma-R1 Rachit Bigghe-R2 Surabhi Khattar-R3 Ritwika Nanda-R4 Kunal Tandon
6.	Comp. App. (AT) (Ins) No. 1036 of 2022 & I.A. No. 2997 of 2022	Hyline Mediconz Pvt. Ltd. Vs. Anandaloke Medical Centre Pvt. Ltd.	Pankaj Jain	

For Orders

7.	I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14
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For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 1129 of 2022 & I.A. No. 3368 of 2022	Rana Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	Indranil Ghosh	
9.	Comp. App. (AT) (Ins) No. 1130 of 2022 & I.A. No. 3373 of 2022	DAG Creative Media Pvt. Ltd. Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	Indranil Ghosh	
10.	Comp. App. (AT) (Ins) No. 1145 of 2022 & I.A. No. 3440 of 2022	Arunendu Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	Advait Ghosh	
11.	Comp. App. (AT) (Ins) No. 1146 of 2022 & I.A. No. 3445 of 2022	Mrs. Snighda Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	Parv Garg	
12.	Comp. App. (AT) (Ins) No. 1152 of 2022	Rohit Motawat Vs. Madhu Sharma Proprietor Hind Chem Corporation & Anr.	Prateek Gupta	

02:00 PM**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 987 of 2022	Regional P.F. Commissioner Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	B. B. Pradhan	Raghav Chadha-R1
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For Hearing

14.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar